

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 254/2010

M.SIVADASAN (DEAD) THROUGH LRS. & ORS.

Appellant(s)

VERSUS

A.SOUDAMINI (D) THROUGH LRS & ORS.

Respondent(s)

Date : 10-08-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Sudhivasudevan, Sr. Adv.  
Mr. Jishnu M L, Adv.  
Mr. Priyanka Prakash, Adv.  
Mr. Beena Prakash, Adv.  
Mr. Anoop R, Adv.  
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Mr. Sudhi Vasudevan, Sr. Adv.  
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Ms. Shilpa Sathish, Adv.  
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For Respondent(s) Mr. V Chitambaresh, Sr. Adv.  
Mr. A Raghunath, Adv.

Mr. P. George Giri, AOR  
Ms. Jasmin Kurian Giri, Adv.  
Mr. Ginesh P, Adv.  
Mr. Shaji Sebastian, Adv.  
Mr. Abhay Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Post the matter on 16.08.2023.

(SWETA BALODI)  
COURT MASTER

(MATHEW ABRAHAM)  
COURT MASTER (NSH)